CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH, ALLAHABAD.

Misc. Contempt Application No.261 of 2002.

Original Application No.402 of 1997.

Monday, this the 13th day of January, 2003.

Hon'ble Mr. Justice R.R.K Trivedi, Vice-Chairman. Hon'ble Maj Gen KK Srivastava, Member-A.

- 1. Naresh Prasad Yadav Son of Sri R.P. Yadav, Presently working as Senior Goods Driver (Electric), Mughalsari.
- 2. Lallan Prasad Son of Sri Mishri Lal, Presently working as Senior Goods Driver (Electric), Mughalsarai.
- Kamta Prasad Singh Son of Sri Ramjanam, Presently working as Senior Goods Driver (Electric) Mughalsarai.
- Abdul Jabbar son of Sri Niyaz Khan, Presently working as Senior Goods Driver (Electric) Mughalsarai,
- 5. Vijay Bahadur son of Sri Kariyal, Presently working as Loco Inspector, Mughalsarai.
- Sri Bhagwan Das son of Late sobh Nath, Presently Working as Loco Inspector, Mughalsarai.
- Rajesh Kumar 7. Son of Late Sri Rameshwar, Presently working as Senior Goods Driver (Electric) Mughalsarai.
- 8. R.A. Malik, Son of Sri Kalu Nath Malik, Presently working as Senior Goods Driver, (Electric), Mughalsarai.
- 9. S.S.Prasad son of Sri D.C. Gupt, Presently working as Senior Goods Driver (Electric) Mughalsarai.
- 10. Dasrath Ram son of Sri B.N Singh, Presently working as Senior Goods Driver (Electric), Mughalsarai C/o Running Supervisor (CCS), Mughalsarai.Applicants.

(By Advocate: Sri Vipin Sinha)

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Sri B.K. Singn, Senior Divisional Personnel Officer, Eastern Central Railways, Mughalsarai.

.....Opposite party.

(By Advocate: Sri

ORDER

(By Hon'ble Mr. Justice R.R.K Trivedi, V.C.)

This application under section 17 of Administrative Tribunals Act, 1985 has been filed for punishing the respondents for wilful disobedience of the order of this Tribunal dated 01.02.2002 passed in O.A. No.402/1997. The direction by the Tribunal was as under:-

"In the circumstances the O.A. is, therefore, partially allowed. The seniority list issued vide order dated 02.07.1998 which has been presented in the court today and taken on record today is quashed. The respondents are directed to consider the original representation of the applicants that they should be assigned seniority higher than Shri Ram Balak Prasad on the ground that they were appointed earlier than him as Assistant Driver Electrical. The respondents while deciding the fresh seniority list must clearly give reasons for rejecting the request of the applicants for not keeping them senior on the ground of earlier appointment, is such a decision has to be taken. Such a seniority list must be tinalised within 6 months of the receipt of a copy of this order by the respondents. There shall be no order as to costs."

- 2. It is not disputed by order dated 19.07.2002, representation filed by applicants have been decided by a reasoned order. A copy of which has been filed as Annexure-5. Reasons have been assigned for not treating; the applicants as senior to Ram Balak Prasad.
- 3. In the circumstances, in our opinion, no case of contempt is made out. However, if the applicants are dis-satisfied, they may challenge the order in original side.

MEMBER (A)

VICE-CHAIRMAN